

Control Organisation of the Ministry of Commerce and would not, therefore, qualify as an All India Service, it was decided to name it as Central Trade Service. There is no proposal to re-name it as the Indian Trade Service.

**Details of fixed Deposits collected by Firms from the public**

6663. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state :

(a) the number of firms in this country, State-wise which are collecting fixed deposits from the public as on date ;

(b) the number of companies which have collected up to the permissible limits ; and

(c) the number of companies which have not collected such money and the amount of money permitted to be collected by them ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The information to the extent available is being collected and shall be laid on the Table of the House when received.

**News item captioned 'Food Poisoning'**

6664. SHRI HARINATHA MISRA: Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "Food poisoning" in the 'Hindu' dated 6th March, 1982 ;

(b) if so, whether it is a fact that at least 70 Army personnel were affected by food poisoning on March 4, 1982, after a party in the Officers' Mess of the Military College of the Tele-Communications near Indore ;

(c) whether 20 Army Officers, 4 of them in a serious state, had been admitted in the Army Hospital near Indore for suspected food poisoning; and

(d) if so, the reasons behind the food poisoning and what preventive measures, if any, have been taken to ensure that such cases of food poisoning do not recur ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) Yes, Sir.

(b) Some Military Officers and their families had reported sick after a dinner at a social get-together in the Officers' Mess of this institution on 4-3-1982. Medical investigations have not revealed anything specific and all those who had reported sick have recovered.

(c) No, Sir. None of the affected persons admitted to the hospital were placed on the dangerously ill or seriously illist.

(d) A Staff Court of Enquiry has been ordered to ascertain the facts even though there was no suspicion of foul play. Comprehensive instructions already exists in respect of hygiene and sanitation in Army messes. Directions have been given afresh for the strict observance of the instructions.

**Manufacture of all Components of Jaguar Fighter Aircraft**

6665. SHRI HARINATHA MISRA ; Will the Minister of DEFENCE be pleased to state:

(a) whether a series of achievements have been recorded at the HAL's Accessories Division at Lucknow, and some of the instrumentation might be exported to Britain also;